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(2023) 11 DEL CK 0040

Delhi High Court

Case No: Civil Writ Petition No. 4163 Of 2023, Civil Miscellaneous Application No. 16133 Of 2023

Central Bank Of India APPELLANT

Vs

Shakuntala Devi & Anr RESPONDENT

Date of Decision: Nov. 3, 2023

Acts Referred:

• Constitution of India, 1950 - Article 226

• Rights of Persons with Disability Act, 2016 - Section 2(r), 75, 76

Hon'ble Judges: Subramonium Prasad, J

Bench: Single Bench

Advocate: Pavan Kumar, Nayeem Hasan Raza, Neelam, Sanjeev Kumar

Final Decision: Disposed Of

Judgement